

11/3/93

Mr. D. P. Gang - Counsel for applicant
Mr. V. D. Bhargava - Counsel for respondents

CASE NOT REACHED
PUTUP FOR HEARING

ON 13/4/93

COURT MASTER

13/4/93

CASE NOT REACHED
PUTUP FOR HEARING
ON 13/5/1993

COURT MASTER

13.5.93

Mrs. P. D. Khanna - Assisted Advocate Mr. D. P. Gang -
Counsel for applicant
Mr. V. D. Bhargava - Counsel for respondents

As prayed by the learned Counsel for
the applicant may be listed for hearing on
27.5.93

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

27/5/93

CASE NOT REACHED
PUTUP FOR HEARING

ON 13/7/93

COURT MASTER